

Declaration of Assets and Liabilities

Year 2023

I, Mithilesh Kumar Mishra, son/daughter/wife of Late Dev Lal.

aged 45 years, belonging to Bihar Legislative Assembly, Partner service and presently working as Assistant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Soni Kri Samay Mishra

Sr. No.	Description	Self	Spouse (Name)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Name
(i)	Cash	5000/-	18000/-	—	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1600000/-	—	—	—	—
(iii)	Bonds, Debentures and Shares in Companies	Nil	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C. 16,566/-	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	Nil	—	—	—	—
(vi)	Jewellery (give details of weight and value)	50 gm Gold 250000/- 80 gm Silver	—	—	—	—
(vii)	Other assets, such as values of claims / interests	T.V. Freezer washing machine	75000/-	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependents here means a person substantially dependent on the income of the employee.

Mithilesh Kumar Mishra

28-01-23
13/02/23

1982
16/02/23

80

3. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated] *Soni Kumari*

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	<i>Nil</i>	<i>-</i>	<i>-</i>	<i>-</i>	<i>-</i>
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	<i>Rajeev Nagar</i> <i>Road No-19</i> <i>700 sq feet in Purchase Process</i>				
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	<i>Nil</i>	<i>-</i>	<i>-</i>	<i>-</i>	<i>-</i>
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	<i>Nil</i>	<i>-</i>	<i>-</i>	<i>-</i>	<i>-</i>
(v)	Others (such as interest in property)	<i>Nil</i>	<i>-</i>	<i>-</i>	<i>-</i>	<i>-</i>

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note : Please give separate details for each item)

Sr. No.	Description	Name, address of bank / financial institution / Government (a)	Amount outstanding as on
(a)	(i) Loans from Banks	<i>Nil</i>	<i>-</i>
	(ii) Loans from financial institutions	<i>Nil</i>	<i>-</i>
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	<i>Nil</i>	<i>-</i>
	(b) dues to departments dealing with supply of water	<i>Nil</i>	<i>-</i>
	(c) dues to departments dealing with supply of electricity	<i>Nil</i>	<i>-</i>

Mithilesh Kumar Mishra

	(d) dues to departments dealing with telephones	Nil	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	-
	(f) Other dues, if any	Nil	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Year: 2022-2023 PAN NO: - BKKPM - 8989B	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	-
	(iii) Sales Tax [Only in case of proprietary business]	Nil	-
	(iv) Property Tax	Nil	-

C. Personal Detail

GPF/CPI/PAN No. :- PTS/BLA-131D
 Gender :- M (M/F)
 Date of Birth :- 27/12/1976 (DD/MM/YY)
 Class/Group :- B (A/B/C)
 Cadre :- B.L.H. Secretariat Service
 (Full Name e.g. B.A.S. Bihar Administrative Service,
 B.S.S. Bihar Secretariat Service etc.)
 Home District :- Bhagalpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Mithilesh Kumar Chitra
 Name of Employee: Mithilesh vs. mitra
 Designation: Assistant
 Department: Bihar Legislative Assembly, Patna
 Place: Patna
 Date: 13.02.2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Mithilesh Kumar Chitra